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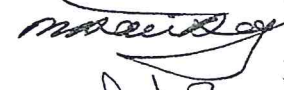

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT LTD
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	B. RAVI RAJA	Counsel for Respondent	
②	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Counsel for respondent stated that he has not received the typed set of the documents relied upon by the petitioner and also copy of the affidavit and bank statement filed u/s 9(3)(b)& (c) of IB Act, 2016. Counsel for petitioner is directed to furnish copy of the same to the other side in advance to enable them to make his submissions. Counsel for respondent is also directed to file counter and furnish copy of the same to the other side before the next date of hearing. Put up on 28.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)